

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/15/2021, IA (IBC)/1444/2023, IA (IBC)/1074/2023 in CP (IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/15/2021

Present: Ld. Counsel Mr. Avinash Alladi for the Applicant/RP.

Respondent Nos.2, 4, 5, 7, 11 and 13 are served, but not present. Hence, they are set ex-parte. Applicant is directed to effect the service of the remaining Respondents through paper publication on the last known addresses. **Matter is adjourned to 14.03.2024.**

IA (IBC)/1444/2023

Present: Ld. Counsel Mr. V Raghunath for the Applicant.

Ld. Counsel Mr. Avinash Alladi for the Respondent No.2/RP.

None appeared for R1.

R1 is directed to file counter by the next date of hearing. **Matter is adjourned to 14.03.2024.**

IA (IBC)/1074/2023

Present: Ld. Counsel Ms. Nishitha for the Applicant.

Ld. Counsel Mr. Avinash Alladi for the Respondent/RP.

Matter is adjourned for hearing on 14.03.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)